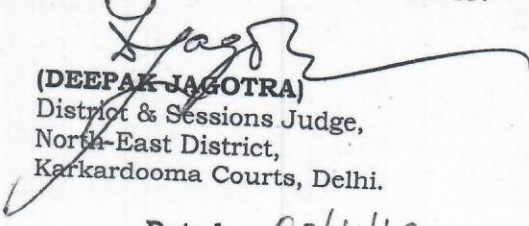


OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.

ORDER

In pursuance to the directions of the Hon'ble High Court of Delhi, as contained in the transfer/posting order no. 12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26.03.2019, the cases of newly Police Station **Shastri Park** and **Dayal Pur** are hereby assigned to the court of Sh. Muneesh Garg, MM-03 and Ms. Richa Manchanda, MM-01, North-East District, Karkardooma Courts, Delhi, respectively for disposal in accordance with law w.e.f. 09.04.2019.



(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 1757-1773/Judl./N-E/KKD/Delhi/2019

Dated : 08/4/19

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
5. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
6. The In-charge, Lock-up, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of Administration Branch/Filing/CMM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
8. The PRO/APRO, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi through LAYERS.
10. For LAYERS.
11. Reader to the undersigned.
12. Ahlmad of the concerned Courts, for information and necessary compliance.
13. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.